

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 17/12/2025

(2019) 01 SEBI CK 0003

Securities And Exchange Board Of India

Case No: WTM/MPB/ISD/ 01/2019

In The Matter Of Parsvnath Developers Limited Vs

APPELLANT

Vs

RESPONDENT

Date of Decision: Jan. 4, 2019

Acts Referred:

• Securities And Exchange Board Of India Act, 1992 - Section 11, 11(1), 11(4), 11A, 11B, 19

• Companies Act, 1956 - Section 209(4A)

• Companies Act, 2013 - Section 128(5)(a)

Hon'ble Judges: Madhabi Puri, Whole Time Member

Bench: Single Bench

Judgement